

Cash Incentives for Sterilisation

1646. SHRI SHIV KUMAR SHASTRI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the cash amounts given as compensation for sterilisation are different in the centrally administered territories and the various States;

(b) whether it is also a fact that due to the difference in these amounts the persons from neighbouring States go for sterilisation to those places where they get a bigger amount; and

(c) if so, whether Government are considering payment of uniform amount of cash incentive throughout the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) According to the pattern of Central Assistance compensation money for sterilisation is given at uniform rates to all the States and Union Territories. Some of the States and Union Territories have augmented the compensation money from other sources in order to boost up the implementation of Family Planning Programme.

(b) People go to the Centres of their choice for Family Planning Services. They may have various reasons in selecting the centres such as proximity to their houses, other conveniences or the like

(c) Does not arise.

Telephones and Public Call Offices in East Champaran District

1647. SHRI BIBHUTI MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephones in the district headquarters of East Champaran namely, Motihari and Public Call Offices at Arra, Mangurha and Naharpur and other places remained out of order;

(b) if so, whether Government contemplate any scheme to get these corrected; and

(c) if so, the nature of the scheme?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

Meeting of National Industrial Committee on Textiles (Apex)

1648. SHRI S. M. BANERJEE: SHRI P. M. MEHTA:

Will the Minister of LABOUR be pleased to state:

(a) whether a meeting of the National Industrial Committee on Textiles (Apex) was held in Delhi in the first week of July, 1976;

(b) whether in the meeting the question of 18 textile mills which are closed was also discussed and if so, the text in full;

(c) whether any recommendation was made to the Ministry in the matter and if so, the main features thereof; and

(d) the steps taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) The meeting of the National Industrial Committee on Textiles (Private Sector) which is a Bipartite Body was held on June 17, 1976.

(b) and (c). An extract of the full text of the conclusions of the meeting relating to the item is placed on the Table of the House. [Placed in Library. See No. LT-11239/76].

(d) Concerned authorities have been apprised of the conclusions of this meeting for initiating appropriate action as deemed fit and necessary by them on the merit of each case.